- (b) if so, the average annual intake of students during the preceeding three years in all Kendriya Vidalayas:
- (c) whether the Sangthan had stopped such admissions in 1988-89:
- (d) the reasons for reviving such admission;
- (e) whether such admission are still continuing while admission of genuine eli-

gible students has been stopped; and

(f) if so , the reasons thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) A total number of 6913 admissions on special dispensation have been allowed during the current academic year.

(b) The intake of Students in the last three years is given below:

Year	Total Enrolement	Fresh admission	No. of KVS
1988-89	5,21,492	44, 908	728
1989-90	5,64,386	42,894	744
1990-91	6,00,197	35,811	744

(c) to (f). Admissions on special dispensation were discontinued in the year 1987-88. The position was reviewed by the then Chairman in July 1988 and it was decided that admissions by special dispensation should be possible in the larger social considerations, it was decided that the requests relating to Govt, servants and public sector employees as well as of peoples' representatives would be given due consideration while cases requiring compassion will relative sympathetic consideration.

The special dispensation admissions were again adopped during April-December 1990. Again in December 1990, the then Chairman, Kendriya Vidalaya Sangathan, reviewed the provision to exercise discretionary powers, observing that due weightage has to be given to the recommendations of the Hon'ble Members of Parliament who are supposed to make these in public interest.

It has now been decided that the special

dispensation would continue to be exercised in deserving cases by the Commissioner/with the prior approval of the Chairman.

Admission under special dispensation are given over and above the admissible class ceiling and, therefore, do not affect the eligible category of children. The entire issue is being reviewed once again before the commencement of the next academic session.

# Holding of Council Meeting with J.C.M.

844. SHRI MUHIRAM SAIKIA: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

(a) whether it is fact that the meeting of the Council provided for in the Joint Consultative Machinery Scheme of Kendriya Vidyala Sangathan is being held in the near future; arid

#### (b) if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) It has been decided on the advice of the Ministry of Law & Justice that one seat should be given of the two factions of Rashtriva Kendriva Vidvalava Adhavapak Sangh provisionally leaving further Issues on this subject to be discussed in the Council in accordance with Rule 22 of the relevant Joint Consultative Machinery Scheme, and that the issue regarding verification of membership should also be left for discussions first in the Council itself.

## Number of Kendriya Vidyalayaa In Jaunpur, U.P.

#### [Translation]

845. SHRI ARJUN SINGH YADAV: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

- (a) the number of Kendriya Vidyalayas in Jaunpur district en Uttar Pradesh:
- (b) whether the Government propose to open more Kendriya Vidyalayas in Uttar Pradesh:
- (c) if so, the detail thereof, district-wise: and
  - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (b). A Statement indicating the location of Kendriva Vidvalavas functioning in the state of Uttar Pradesh in annexed. There is no system of allocating Vidvalavas on district-wise/or State-wisa basis. The opening of new Kendriya Vidyalayas depends upon the suitability of the proposals from the prescribed user agencies, especially presence of a cluster of employees of the Central Govt. and/or Central Govt. undertakings, availability of physical facilities and financial resources

#### **STATEMENT**

### Location of Kendriva Vidvalavas in the State of Uttar Pradesh

- Air Force Station, No. I Agra. 1.
- 2. Agra Cantt. No.2, Grand Parade Road, Agra Cantt.
- 3. Manauri. Air Force Station. Allahabad.
- New Cantt., Allahabad. 4.
- 5. IFFCO Township, PO Phulpur, Allahabad.
- 6. Azamgarh.
- 7. Babina Cantt.
- 8. Air Force Station, Izatnager, Bareilly.
- Q. Bareilly No. I, Jat Regimental Centre, Bareilly.
- 10. Bareilly No.II, ASC New Road. Breilly Cantt.
- 11. Birpur, Dehradun.
- 12. Forest Research Institute, PO New Forest, Dehradun,
- 13. Hathibarkala No. I. Dehradun.
- 14. Hathibarkala No.II, Dehradun.
- 15. Ordance Factory, Raipur, Dehradun.